BEFORE
HON'BLE MR. JUSTICE S.R. SEN
CRP. No. 19 of 2013

23.05.2014

Heard Mr. S.A. Sheikh, learned counsel for the petitioner, who submits that the leading counsel, Mr. K. Khan could not come today on the ground that he is sick.

The learned Sr. counsel for the respondent, Mr. G.S. Massar is also not present.

List this matter after 2(two) weeks.

JUDGE

D. Nary

BEFORE
HON'BLE MR. JUSTICE S.R. SEN
WP(C) No. 333 of 2012

23.05.2014

Heard Mr. R. Gurung, learned State counsel who submits that he has to file the enquiry report supported by an affidavit and also to furnish a copy to the petitioners' counsel, Ms. A. Kharumnuid.

Since the pleading is complete, list this matter for hearing after 2(two) weeks.

JUDGE

D. Nary